

THE HIGH COURT OF KERALA

Emakulam
Kochi: 682031

FW1-55000/2019(2)

Dated: 02.03.2020

OFFICIAL MEMORANDUM

Sub : High Court Establishment – revision of pay and allowances of the High Court employees – representations before the 11th Pay Revision Commission – reg.

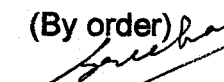
Ref : 1. G. O. (Ms) No.425/2019/Fin dated 12.11.2019

2. Letter No. 105/A1/2020/XI PRC dated 20.02.2020 from the Secretary, 11th Pay Revision Commission, Thiruvananthapuram.

The Government as per the order read above have authorised the 11th Pay Revision Commission to study and make recommendations on revision of pay and allowances and other benefits of High Court employees confining to the Terms of Reference in the G.O.(Ms) No.414/2019/Fin dated 06.11.2019.

Now as per the reference cited 2nd, the Commission has informed that a questionnaire to elicit the views from the organisations and public having an interest in its Terms of Reference has been published and the same is available in their website [www.prc.kerala.gov.in]. The Commission has also requested the High Court to collect the representations from the service organisations and individuals if any, and to forward the same to the Commission before 15.03.2020.

Therefore, all the employees of the High Court who desire to submit the representations to the 11th Pay Revision Commission, are hereby directed to submit the representations, addressed to the Secretary, 11th Pay Revision Commission, in duplicate to the Finance Wing, High Court, on or before **12.03.2020.**

(By order)

Sreehari G.
Finance Officer
P. T. O.

To

The Joint Registrars, High Court

The Deputy Registrars, High Court

The Deputy Registrar, Kerala Judicial Academy, Athani

The Protocol Officer, High Court

The Public Relations Officer, High Court

The Private Secretary to the Chief Justice, High Court

The Chief Librarian, High Court

The Assistant Registrars, High Court

The Librarian, Kerala Judicial Academy, High Court

The Court Officer to the Chief Justice, High Court

The Assistant Public Relations Officer, High Court

The Accounts Officer, High Court

The Personal Assistant to the Chief Justice, High Court

The Confidential Assistants to the Director / Additional Director, Kerala Judicial Academy, Athani

The Confidential Assistants to the Registrars and Additional Registrar (General Administration), High Court

All Officers and Section Heads, High Court (The Section Heads shall bring the contents of this O. M. to the notice of the employees working under them)

The IT Section, High Court(for publishing the O. M. in the High Court Website)

The Notice Board, High Court

The file.